

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 272/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.

NAME OF THE COMPANY: Manish Traders Vs. ROC & Ors.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Aparna Mudiam, Assistant Registrar of Companies for ROC


ORDER

Ld. Assistant ROC, is present in court and submits that the copy of the petition has not been traced in the Department.

Notice to the Respondents No.2 and 3. Dasti as well.

To come up on 7th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)